

ITEM NO.21

REGISTRAR COURT. 2

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

(Process server's report of Service upon Respondent Nos. 3(ii), 3(iii) and 3(iv) has been received. Service of Notice upon all the respondents are complete.)

Date : 09-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Anuj P. Agarwala, Adv.
Mr. Siddham Nahata, Adv.
Mr. Pramod B. Agarwala, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite service of notice on respondent Nos. 1(1), 1(2), 2, 3(1) and 4 to 9, there is no appearance on their behalf.

In view of the report received in respect of respondent Nos. 3(2), 3(3) and 3(4), service is deemed complete on the said respondents and there is no appearance on their behalf.

Service is complete on other respondents.

Hence, the matter be processed for listing before the Hon'ble Court, as per rules.

PAVANESH D.
Registrar